

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. Nos. 104,105 of 2011 in
DFR No. 377 of 2011

Dated: 17th August, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Chaman Lal Setia Export Ltd. Appellant (s)

Versus
Haryana Electricity Regulatory
Commission & Ors. ...Respondent (s)

Counsel for the Appellant (s) : -

ORDER

The learned counsel for the Appellant is absent. Post the matter
on **23.08.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS